tooling and Technical know-how under the Italian Supplier's Credit has recently been approved by the Government. The formal agreement is expected to be signed by the two partles in about a month's time.

(c) Does not arise in view of the position stated in the reply to parts (a) and (b).

# Kidnapping by Naga & Mizo Hostiles

## \*353. Shri S. M. Banrejee: Shri Madhu Limaye:

Will the Minister of Home Affairs be pleased to state:

- (a) whether the Naga and Mizo hostiles kidnapped some civil|military Officers in April 1967;
- (b) if so, the number of Officers so kidnapped; and
- (c) whether they have been rescued?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) to (c). Only one incident of kidnapping in the month of April, 1967 has been reported, according to which a Sub-Inspector of Schools and his Peon were kidnapped by Mizo hostiles on 9th April, 1967. The kidnapped persons were traced on 13th April, 1967.

## Pay Scales of Haryana College Teachers

\*354 Shri Ram Kishan Gupta: Will the Minister of Education be pleased to state:

- (a) the position regarding the implementation of the University Grants Commission's recommendations regarding new salary scales for college teachers in Haryana;
- (b) whether the recommendations have been fully implemented by the State Government; and
  - (c) if not, the reasons therefor?

The Minister of Education (Dr. Triguna Sen): (a) to (c). The matter

is under consideration of the Government of Haryana.

# Labourers under Private Contractors

\*355. Shri P. P. Esthose: Will the Minister of Labour and Rehabilitation be pleased to state:

- (a) whether Government propose to extend the benefits enjoyed by the Industrial labourers to the labourers employed under private contractors and
  - (b) if not the reasons therefor?

The Minister of State in the Ministry of Labour, Employment and Rehabilitation (Shri L. N. Mishra):

(a) and (b). Government propose to introduce the Contract Labour (Regulation and Abolition) Bill during the current session of the Parliament. The Bill provides for certain welfare and Health measures as also for hours of work, minimum wages, payment of wages etc.

# Rickshaw Pulling

### \*356. Shri Deven Sen: Shri Madhu Limaye:

Will the Minister of Labour and Rehabilitation be pleased to state:

- (a) whether Government have made any inquiry into the ill-effects of rickshaw pulling (cycle and hand) on the rickshaw pullers;
- (b) whether Government have formulated any programme for the guidance of the States for the replacement of rickshaws by autorickshaws;
  - (c) if so, the details thereof; and
- (d) the reaction of the State Governments thereto?

The Minister of State in the Ministry of Labour, Employment and Rehabilitation (Shri L. N. Mishra): (a) Government have been advised that rickshaw pulling in itself has no harmful effect on health though it is possible that considerable physical labour

on the part of ill-nourished and illhoused rickshaw pullers might precipitate lung diseases which are common amongst slum dwellers due to hard work and unhygienic environments

- (b) No, sir.
- (c) and (d). Do not arise.

### Ban on Fresh Recruitment

\*357. Shri S. R. Damani: Will the Minister of Home Affairs be pleased to state

- (a) whether Government have recently issued a directive to ban or restrict the recruitment of fresh staff to effect economy; and
- (b) if so, the nature of the directive?

The Minister of State in the Ministry of Home Affairs): (Shri Vidya Charan Shukla): (a) and (b). In order to arrange for the redeployment of surplus staff located as a result of introduction of administrative reforms or of the studies by the Staff Inspection Unit of the Ministry of Finance, a Central (Surplus Staff) Cell has been set up in the Ministry of Home Affairs. To facilitate absorption of such surplus staff, a total ban has been imposed on direct recruitment being made in all Government organisations to ministerial, non-gazetted posts like Assistants, Upper Division Clerks and Lower Division Clerks unless a certificate is obtained from the Central Cell to the effect that the Cell has no suitable candidates to offer. The ban, however, does not apply to recruitments made through annual competitive examinations conducted by the U.P.S.C. but it is intended that the actual number to be taken through such recruitment should be kept as low as possible.

#### East Pakistan Raid on Berubari

\*358. C. K. Bhattacharyya: Will the Minister of Home Affairs be pleased to refer to the reply given to Starred Question No. 126 on the 29th March, 1967 and state:

(a) whether the investigation in

the crime committed by miscreants from East Pakistan raiding South Berubari, Jalpaiguri District, on the 9th March, 1967 has been completed:

- (b) if so, the result thereof:
- (c) whether any reply has received from Pakistan to the protests lodged from our side; and
  - (d) if so, the nature thereof?

The Minister of Home Affairs (Shri Y. B. Chavan); (a) and (b) Yes, Sir. A final report of the investigation was submitted by the local police on the 30th April, 1967, suspecting ten Pak. nationals of Dinappur District, East Pakistan of having committed the offence.

(c) and (d). Sector Commander Border Security Force, Kadamtala, in response to a protest lodged by himto the East Pakistan Rifles Sector Commander Dinajpur, received a reply stating that the matter had been investigated in East Pakistan and had not been found to be true. No reply has, however, been received either by the State Government or by the Deputy Commissioner, Jalpaiguri, from their counterparts in response to the protest notes lodged in this connection.

### Working Hours of Government Servants

\*359 Shri Baburao Patel:

Shri Hukam Chand Kachwai: Shri Jagannath Rao Joshi:

Will the Minister of Home Affairs be pleased to state:

- (a) whether Government propose to reduce the working hours for Government servants and close all Government offices on Saturdays and Sundays as is done in some foreign countries;
- (b) if so, the number of public and restricted holidays which Government intend to reduce to compensate for these week-end holidays;